

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 69(ND)/2016

**IN THE MATTER OF:**

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. Bharat Insecticides Ltd. & Ors.

.....Respondents

**SECTION : UNDER SECTION 397-398 of the Companies Act**

Order delivered on 24.07.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s) :**

**For the Respondent(s) : Shri Krishnendu Dutta, Shri Rishi Sood,  
Shri Rohan Malik, Ms. Lakshmi Gurung and  
Ms. Easha Kadian, Advocates**

**ORDER**

List along with C.P. No. 64(ND)/2016.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

24.07.2017

Vineet